Review of Excise Duty on Tea

*559. SHRI K. B. CHETTRI: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether the review of excise duty on tea in all the Tea Zones on uniform basis is under the consideration of Government;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) to (c). Some representations have been received from the tea industry requesting for restructuring of existing Zones for the purpose of levying excise duties as well as for the revision of the rates of duties on teas. No final decision has been taken on these representations.

इंडियन एयरलाइंस द्वारा प्रचार और विज्ञापनों पर व्यय

*561. श्री छीतूभाई गामित : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) इंडियन एयरलाइन्स ने गत तीन वर्षों के प्रत्येक वर्ष के दौरान प्रचार और विज्ञापनों पर कितना व्यय किया; और

(ख) क्या यह व्यय प्रयोजन के लिये पर्याप्त था ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) इंडियन एयरलाइंस द्वारा पिछले तीन वर्षों के दौरान प्रचार एवं विज्ञापनों पर किया गया व्यय निम्न प्रकार था :—

1975–76	13.21 लाख रुपए
1976–77	28.82 लाख रुपए
1977–78	37.76 लाख रुपए

(ख) प्रचार तथा विज्ञापन शीर्षक के अन्तर्गत होने वाले व्यय में समयसारिणियों, टैरिफों, वार्षिक रिपोर्टों, गृह पत्रिकाओं, विस्कवर इंडिया फोल्डरों आदि के मुद्रण जैसी मदों पर होने वाला व्यय भी सम्मिलित है। इस शीर्षक के अन्तर्गत किया जाने वाला आवंटन आवश्यकता तथा मितव्ययिता के पहलुओं को दृष्टि में रखकर किया जाता है।

Tourist Hotels in Saharsa, Purnea and Araria

*562. SHRI HALIMUDDIN AHMED: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government are proposing to start some Tourist Hotels in Saharsa and Purnea District of Bihar in general and Araria in particular as these are border districts of India; and

(b) if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). Due to constraint on resources and *inter-se-priorities* there is no proposal to contruct tourist hotels in Saharsa and Purnea districts of Bihar and Araria by Government or any of its public sector undertakings.

Luther Committee Report on Improvement of Bank Operations

*564. SHRI S. JAGANNATHAN:
SHRI M. KALYANASUNDARAM:

Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether it is a fact that Luther Committee report on improvement of bank operations has been taken up for implementation;

(b) the reasons why the report was kept in cold storage so long; and

(c) the concrete action proposed on the basis of the Report to streamline banking operations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) to (c). The Reserve Bank appointed an internal committee consisting exclusively of its own officers headed by Shri J. C. Luther to go into the question of Productivity, Efficiency and Profitability in commercial banks. The views

of and the suggestions made by the Committee are intended for use by the Reserve Bank for providing guidance to it in the formulation of banking policies from time to time. The Reserve Bank has taken note of the recommendations made by the Committee. Instructions were issued to the banks for implementation of such recommendations as were readily acceptable to the Reserve Bank and could be implemented by the banks. The remaining suggestions are kept in view by the Reserve Bank for formulating policies governing various aspects of working of the commercial banks.

Complaints received by IDBI regarding irregularities committed by P. D. Group of Companies

*566. SHRI K. S. VEERABHADRAPPA: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether the Industrial Development Bank of India (IDBI) has received any complaints regarding certain irregularities committed by the P. D. Group of Companies (Messrs Transport Corporation of India etc.);

(b) whether IDBI has received a request from that group for financial assistance to finance their various schemes; and

(c) if so, whether any decision has been taken by IDBI in providing financial assistance to that Group?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) Yes, Sir.

(b) The Industrial Development Bank of India (IDBI) has received two applications for direct financial assistance from Messrs Transport Corporation of India for setting up a new Synthetic Spinning Unit at Hubli and for expansion-cum-diversification of Bangalore Wire Rod Mills.

(c) The IDBI is yet to take a decision in regard to provision of financial assistance to these units.

अमर कंटक और रामवन में पर्यटकों के लिये सुविधायें

*567. **श्री यमुना प्रसाद शास्त्री** : क्या पर्यटन और नागर विमानन मन्त्री यह बताने की कृपा करेंगे कि:

(क) सरकार का विचार चकई जल प्रपात, अमर कंटक और रामवन (जिला सतना) को अधिक आकर्षक बनाने के लिए तथा इन स्थलों को पर्यटक केन्द्रों के रूप में विकसित करने के लिए वहां पर्यटकों के लिए अधिक सुविधायें प्रदान करने हेतु वर्ष 1979-80 के दौरान क्या प्रबन्ध करने का है; और

(ख) क्या सरकार का विचार विदेशी पर्यटकों की यात्रा को आरामदायक बनाने के लिए तथा उनको सुविधाएं देने के लिए चकई जल प्रपात पर एक जनता होटल बनाने और एक हवाई पट्टी निर्मित करने का है ?

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : (क) 1979-80 के दौरान केन्द्रीय पर्यटन विभाग द्वारा कान्हा में एक वन-गृह का निर्माण तथा भारत पर्यटन विकास निगम द्वारा खजुराहो स्थित उनके होटल का विस्तार और भोपाल में एक होटल का निर्माण प्रस्तावित किया गया है ।

(ख) जी, नहीं।

विभिन्न हवाई अड्डों तथ अन्य पत्तनों पर विदेशी मुद्रा/निषिद्ध वस्तुओं का पकड़ा जाना

*568. **श्री लालजी भाई** : क्या उप प्रधान मंत्री तथा वित्त मंत्री निम्नलिखित जानकारी दर्शाने वाला एक विवरण सभा पटल पर रखने की कृपा करेंगे कि:

(क) गत तीन वर्षों के दौरान भारत में विभिन्न हवाई अड्डों तथा अन्य पत्तनों पर पकड़ी गई निषिद्ध वस्तुओं का विदेशी मुद्रा में मूल्य कितना है; और

(ख) उन वस्तुओं की बिक्री से सरकार को कितनी आय हुई ?

वित्त मंत्रालय में राज्य मंत्री (श्री सतीश अग्रवाल) : (क) सरकार को मिली रिपोर्टों के अनुसार भारत में प्रमुख अन्तर्राष्ट्रीय हवाई अड्डों और पत्तनों पर पिछले तीन वर्षों में अर्थात्